

**IN THE INCOME TAX APPELLATE TRIBUNAL  
'C' BENCH: BANGALORE**

**BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER  
and  
SHRI JASON P.BOAZ, ACCOUNTANT MEMBER**

**ITA No.1120/Bang/2014  
(Assessment year: 2006-07)**

Sri Mallikarjun Vidya Vardhak Sangh,  
C/o RKM, Ayurvedic Medical College,  
Behind KC Nagar, 100 Ft. Ring Road,  
Bijapur-586103.

PAN:AAGTS 4396 D

... Appellant

Vs.

Asst. Commissioner of Income-tax,  
Circle 1,  
Bijapur.

... Respondent

Appellant by: None.  
Respondent by: Dr.K.Shankar Prasad, JCIT(DR).

Date of hearing : 24/02/2015.  
Date of pronouncement: 24/02/2015.

**ORDER**

**Per Smt. P.MADHAVI DEVI, JM:**

This is an appeal filed by the assessee against the order of the CIT(A), Belgaum, dated 04/06/2014 for the assessment year 2006-07.

2. This appeal was initially fixed for hearing on 23/12/2014. Notice of hearing was served on the assessee and the

acknowledgment has been received by the Tribunal. However, on 23/12/2014, the bench did not function and therefore the appeal was adjourned to 24/02/2015 and fresh notice to this effect was issued. However, on 24/02/2015 also none appeared for the assessee in spite of service of notice on the party. Therefore, it appears that the assessee is not interested in pursuing the appeal. Respectfully following the decision of the Tribunal in the case of *Multiplan* reported in 38 ITD 320, the appeal of the assessee is dismissed for non-prosecution.

*Order pronounced in the open court on 24<sup>th</sup> February, 2015.*

sd/-  
**(Jason P Boaz)**  
**ACCOUNTANT MEMBER**

sd/-  
**(Smt. P.Madhavi Devi)**  
**JUDICIAL MEMBER**

*eksrinivasulu*

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.
6. Guard file

By order

Assistant Registrar  
Income-tax Appellate Tribunal  
Bangalore